

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

(IB)-416(ND)/2018

In the matter of:

R.K. Goyal Steels Pvt. Ltd. ... Applicant
Vs.
P.K. Tubes & Fittings Pvt. Ltd. ...Respondent

SECTION: Under Section 8 & 9 of IBC

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 19.04.2018

For the applicant

Mr. Krishnendu Datta, Mr. Sourabh
Gupta, Mr. Sumit Bhadona, Ms.
Richa Advs.

For the Respondent

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ORDER

Issue notice as to why the application for initiating the CIRP against the corporate debtor be not admitted. Process dasti. For further consideration on 11th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**